

been approved by the National Council for Training in Vocational Trades and to start with, the proposed scheme will be implemented on a pilot basis at the Central Training Institutes for Instructors.]

कारखानों के मजदूरों के लिये आकस्मिक छुट्टी

189. श्री भगवत नारायण भागवत : क्या श्रम, सेवानियोजन और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि क्या कारखानों के मजदूरों को आकस्मिक छुट्टी मिलती है यदि नहीं तो क्या ऐसी छुट्टी के लिए कोई व्यवस्था करने का विचार है ?

†[CASUAL LEAVE FOR FACTORY WORKERS

189. SHRI B. N. BHARGAVA: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state whether the factory workers are entitled to casual leave, and if not whether it is proposed to make provision for such leave?]

श्रम, सेवानियोजन और पुनर्वास मंत्री (श्री जगजिवन राम) : कारखाना अधिनियम, 1948 के अधीन कारखानों के मजदूर सवेतन वार्षिक छुट्टी के हकदार हैं। आकस्मिक छुट्टी के बारे में कोई सांविधिक व्यवस्था नहीं है और न ही इस प्रकार की व्यवस्था करने का कोई विचार है। प्रतिष्ठान में आकस्मिक छुट्टी सेवा शक्तों, द्विपक्षीय समझौतों, आदि के अनुसार मंजूर की जाती है।

†[THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI JAGJIVAN RAM): Under the Factories Act, 1948, factory workers are entitled to annual leave with wages. There is no statutory provision in regard to casual leave, nor is there any proposal for making such a provision. Grant of casual leave in any establishment is regulated by the terms and conditions of service, bipartite agreements, etc.]

†[] English translation.

PRODUCTION OF IRON WITH NON-COKING COALS

190. SHRI M. C. SHAH: Will the Minister of EDUCATION be pleased to state:

(a) whether the Central Fuel Research Institute at Jealgora has developed any new process of production of iron with non-coking coals; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) No, Sir. The Central Fuel Research Institute, Jealgora has, in fact, developed a process for making a substitute for metallurgical coke from non-coking coal incorporating at the same time some of the raw materials for iron making.

(b) The process is still under investigation.

EXCHANGE OF SCIENTISTS WITH WEST STATEMENT

191. SHRI M. C. SHAH: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the Council of Scientific and Industrial Research has entered into agreement* with the Governments of West Germany and Britain for the exchange of Scientists; and

(b) if so, the details of the agreement?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) The Council of Scientific and Industrial Research have entered into arrangements for the exchange of scientists with the German Academic Exchange Service, West Germany and the British Council, U.K.

(b) A statement is laid on the Table of the House.

STATEMENT

Terms of arrangement with the German Academic Exchange Service, West Germany for the exchange of Scientists:

(i) The Council of Scientific and Industrial Research will be the implementing organization on the Indian